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Title: The Minister of State laid a statement regarding status of implementation of the recommendations contained in the 28th Report of the Standing Committee on Food, Consumer Affairs and Public Distribution on Demands for Grants (2013-14), pertaining to the Department of Food and Public Distribution, Ministry of Consumer Affairs, Food and Public Distribution.

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): I am laying this statement, on the status of implementation of recommendations contained in Twenty Eighth Report of Standing Committee on Food, Consumer Affairs and Public Distribution, Department of Food and Public Distribution (15<sup>th</sup> Lok Sabha) on Demands for Grants (2013-14) of the Ministry of Consumer Affairs, Food & Public Distribution, Department of Food and Public Distribution in pursuance of Rule 389 of the Rules of Procedure and Conduct of Business in the Lok Sabha (Eleventh Edition) issued by the Hon'ble Speaker, Lok Sabha *vide* Lok Sabha Bulletin-Part II, dated 1<sup>st</sup> September, 2004],

The statement indicating the action taken/status of all the recommendations contained in the above Report of the Standing Committee on Food, Consumer Affairs and Public Distribution, Department of Food and Public Distribution is annexed separately. In Twenty Eighth Report the Committee had made 34 recommendations which have been examined carefully by the

Ministry of Consumer Affairs, Food and Public Distribution, Department of Food & Public Distribution. Out of 34 recommendations, 31 have been accepted, 02 not accepted and 01 is partially accepted.

The Committee was apprised of action taken on Twenty Eighth Report vide OM No. G-20017/6/2013-AC dated  $25^{th}$  July, 2013.

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12.05 hrs